

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

CONTEMPT PETITION .NO.170/00059/2016

IN

OA.NO.170/00093 /2014

DATED THIS THE 23rd DAY OF JANUARY, 2018

HON'BLE DR. K.B. SURESH , MEMBER(J)

HON'BLE SHRI PK.PRADHAN , MEMBER(A)

Indian Railway Pharmacists Association,  
Represented by Sri P.K. Rajeev,  
Aged about 49 years,  
S/o Vasu PK, working as Pharmacist,  
At Railway Hospital Mysore,  
Residing at No.529,  
Chamundeshwari Railway Layout,  
KRS Road, Metagalli Post,  
Mysore – 570 016.

& another. ....Petitioner

(By Advocate Shri V.V.Balan)

Vs.

1.Shri PK.Verma,  
The Secretary,  
Ministry of Railways,  
Railway Board, New Delhi.110 001.

2.Shri PK.Saxena,  
General Manager,  
Rep. The Union of India,  
South Western Railway,  
Ministry of Railways,  
Hubli Zone, Hubli 580 020.  
and others.

...Respondents

(By Shri N.Amaresh, Railway Counsel)

ORDER (ORAL)

DR. K.B. SURESH ..... MEMBER (J):

Heard. Learned counsel for the respondents has produced memorandum No.SWR/P.206/VIII/Med/CP 59/IRPA dated 19.1.2018 indicating that the order in OA.No.93/2014, has been complied with. Therefore, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(PK.PRADHAN )  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER(J)

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Annexures referred to by the petitioner in CP/170/00059/2016

Annexure C-1: Certified copy Final order in OA.No170/00093/2014  
dated 17.6.2015 passed by CAT, Bangalore Bench.

Memo for production of documents

Annexure M-1: True copy of No.SWR/P.206/VIII/Med/CP 59/IRPA  
dated 11.7.2017

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